

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/76/2026

Date :- 20/05/2026

The State Government vide order No. F.19(01)Nyay/2026-64035-9035860 dated 13.05.2026 has appointed following 41 (Forty one) candidates, Selected in Civil Judge Cadre Examination-2025 as Civil Judge and Judicial Magistrate, with effect from the date they assume the charge of their office. Accordingly, they are directed to report on **27.05.2026 at 08:00 AM sharp** at Rajasthan State Judicial Academy, Near Jhalamand Circle, Jodhpur for initial Institutional training by Rajasthan State Judicial Academy, Jodhpur:-

S. NO.	ROLL NO.	MERIT NO.	NAME OF SELECTED CANDIDATE <i>Sarva Sh./Smt./Ms./Dr.</i>
1.	44305	1	MADHULIKA YADAV
2.	44249	2	PRAGYA GANDHI
3.	44287	3	AMBIKA RATHORE
4.	44280	4	AKANKSHA VISHOK
5.	44733	5	MUSKAN GARG
6.	44283	6	BHARAT JANGRA
7.	44516	7	DIKSHA RAJ
8.	44277	8	BHAVYA POKHRIYAL
9.	44245	9	PRAKRITI GHATIYA
10.	44512	10	SAKSHI SHARMA
11.	44205	11	SHUBHAM BHATI
12.	44039	12	ASHUTOSH SHARMA
13.	44262	13	CHANDAN BADGUJAR
14.	44008	14	SWATI JOSHI
15.	44188	15	JASPREET KAUR
16.	44814	16	LAXMI
17.	44180	17	SURYA PARIHAR
18.	44503	18	REKHA CHOUDHARY
19.	44164	19	SARWAR KHAN
20.	44441	20	KRISHNA SAGAR
21.	44625	21	MANISHA

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S. NO.	ROLL NO.	MERIT NO.	NAME OF SELECTED CANDIDATE <i>Sarva Sh./Smt./Ms./Dr.</i>
22.	44758	22	SITA KUMARI
23.	44142	23	RANU ANAND CHOUHAN
24.	44197	24	RITHIKA CHOUDHARY
25.	44394	25	ROHAN CHANDA
26.	44502	27	NIKITA
27.	44762	28	GAURVY BHATT
28.	44599	29	MONIKA MEENA
29.	44056	30	KAILASH RAM
30.	44395	31	RAHUL BANSIWAL
31.	44373	32	JUGWINDER BIR KAUR
32.	44122	33	RENU SINGARIA
33.	44567	35	HIMANSHU SINGH
34.	44705	36	SHREYA SHARMA
35.	44105	37	TAMANNA SINGARIA
36.	44717	38	VISHAL BANSIWAL
37.	44025	39	PREETI YADAV
38.	44455	40	KRISHNA GURJAR
39.	44683	42	HARDIK KAUSHAL
40.	44765	43	SHUBHAM SINGLA
41.	44069	44	ARJUN RAM

The aforesaid Trainees shall be paid basic salary in the Pay Scale of Rs.77840-136520 (J-1) Level Year-1 and allowances admissible thereon.

The aforementioned appointees are required to submit a declaration under Rule 25-A(2) of the Rajasthan Civil Services (Conduct) Rules, 1971 to the Controlling Authority at the time of joining or within one month of his/her marriage, as the case may be, signed by his/her father/wife/husband and father-in-law to the effect that he/she has not taken dowry directly or indirectly, in any manner.

BY ORDER

Chanchal
2015
REGISTRAR GENERAL

No.RJS/Estt.B2(i)/01/2025/2287

Date :- 20/05/2026

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
7. The Registrar (Vig.)/ (Admn.)/ (Admn.Sub.Court)/ (Rules)/ (Examination)/(Class.)/ OSD(F&I)/O.S.D. (Computer), Rajasthan High Court, Jodhpur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All District & Sessions Judges.
10. Judge, Labour Court No.1, Jaipur Metropolitan-II.
11. The Director, Rajasthan State Judicial Academy, Near Jhalamand Circle, Jodhpur-342013.
12. The Treasury Officer, Jodhpur City, Jodhpur.
13. All the newly appointed candidates with copy of Govt. order dated 13.05.2026 issued by the State Government along-with 'Welcome Note and Joining Instructions' issued by the Director, Rajasthan State Judicial Academy, Jodhpur. The candidates are further directed to regularly browse the website of the Rajasthan State Judicial Academy, Jodhpur i.e. Rajasthanjudicialacademy.nic.in for latest updates.
14. P.S. to all Hon'ble Judges sitting at Jodhpur.
15. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.

Personal File/Service-Book Clerk/
T/P Clerk/Jr. Actt./Misc.Clerk/
D.E.Clerk-RJS Estt./
Conf./Accounts/General/
Sub. Court/Statistics/RJS Leave
/Building Cell/Budget


20/5
REGISTRAR GENERAL

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक: प.19(01)न्याय / 2026-64035-9035860

जयपुर, दिनांक: 13.05.2026

—: आज्ञा :—

माननीय राजस्थान उच्च न्यायालय, जोधपुर द्वारा आयोजित राजस्थान न्यायिक सेवा प्रतियोगी परीक्षा, 2025 में चयनित 44 अभ्यर्थियों में से निम्नांकित 41 अभ्यर्थियों को उनके योग्यता क्रम के अनुसार माननीय राजस्थान उच्च न्यायालय जोधपुर के परामर्श एवं अभिशंसा अनुसार माननीय राज्यपाल महोदय की आज्ञा से राजस्थान न्यायिक सेवा नियम, 2010 के नियम 26 के अन्तर्गत 2 वर्ष के परिबीक्षाकाल पर वेतनमान 77840-136520 (जे-1) में Level Year-1 में पद का कार्यभार ग्रहण करने की दिनांक से सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट के पद पर एतद्वारा नियुक्त किया जाता है :-


S.No.	Roll No.	Merit No.	Name of Candidate Sarve Sh/Smt./Ms./Dr.	Gender	Category
1	44305	1	MADHULIKA YADAV	Female	GENERAL
2	44249	2	PRAGYA GANDHI	Female	GENERAL
3	44287	3	AMBIKA RATHORE	Female	EWS
4	44280	4	AKANKSHA VISHOK	Female	GENERAL
5	44733	5	MUSKAN GARG	Female	GENERAL
6	44283	6	BHARAT JANGRA	Male	GENERAL
7	44516	7	DIKSHA RAJ	Female	GENERAL
8	44277	8	BHAVYA POKHRIYAL	Female	GENERAL
9	44245	9	PRAKRITI GHATIYA	Female	GENERAL
10	44512	10	SAKSHI SHARMA	Female	EWS
11	44205	11	SHUBHAM BHATI	Male	OBC-NCL
12	44039	12	ASHUTOSH SHARMA	Male	EWS
13	44262	13	CHANDAN BADGUJAR	Male	SC
14	44008	14	SWATI JOSHI	Female	EWS
15	44188	15	JASPREET KAUR	Female	EWS
16	44814	16	LAXMI	Female	OBC-NCL
17	44180	17	SURYA PARIHAR	Female	OBC-NCL
18	44503	18	REKHA CHOUDHARY	Female	OBC-NCL
19	44164	19	SARWAR KHAN	Male	OBC-NCL
20	44441	20	KRISHNA SAGAR	Male	ST
21	44625	21	MANISHA	Female	OBC-NCL
22	44758	22	SITA KUMARI	Female	ST
23	44142	23	RANU ANAND CHOUHAN	Female	OBC-NCL
24	44197	24	RITHIKA CHOUDHARY	Female	OBC-NCL
25	44394	25	ROHAN CHANDA	Male	ST
26	44502	27	NIKITA	Female	ST
27	44762	28	GAURVY BHATT	Female	SC
28	44599	29	MONIKA MEENA	Female	ST
29	44056	30	KAILASH RAM	Male	SC

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30	44395	31	RAHUL BANSIWAL	Male	SC
31	44373	32	JUGWINDER BIR KAUR	Female	GENERAL
32	44122	33	RENU SINGARIA	Female	SC
33	44567	35	HIMANSHU SINGH	Male	MBC-NCL
34	44705	36	SHREYA SHARMA	Female	GENERAL (B/LV)
35	44105	37	TAMANNA SINGARIA	Female	SC
36	44717	38	VISHAL BANSIWAL	Male	SC
37	44025	39	PREETI YADAV	Female	OBC-NCL (LD)
38	44455	40	KRISHNA GURJAR	Female	MBC-NCL
39	44683	42	HARDIK KAUSHAL	Male	GENERAL (LD)
40	44765	43	SHUBHAM SINGLA	Male	GENERAL (Muscular Dystrophy)
41	44069	44	ARJUN RAM	Male	GENERAL (Ex-Serviceman)

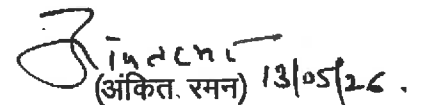
उक्त 41 न्यायिक अधिकारियों के पदस्थापन एवं प्रशिक्षण संबंधी आदेश माननीय राजस्थान उच्च न्यायालय जोधपुर द्वारा जारी किये जायेंगे।

राज्यपाल महोदय की आज्ञा से,


 (राघवेन्द्र काछवाल)
 प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सचिव, माननीय राज्यपाल महोदय, राजस्थान, जयपुर।
2. अतिरिक्त मुख्य सचिव, माननीय मुख्यमंत्री महोदय राजस्थान सरकार, जयपुर।
3. वरिष्ठ उपसचिव, मुख्य सचिव महोदय, राजस्थान सरकार।
4. प्रमुख शासन सचिव, कार्मिक विभाग।
5. निदेशक पेंशन एवं पेंशनर्स वेलफेयर विभाग, जयपुर।
6. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक RJS-Estt./B2(i)/01/2025/1960 दिनांक 29.04.2026 के क्रम में।
7. रजिस्ट्रार (प्रशासन), राजस्थान उच्च न्यायालय, जयपुर पीठ, जयपुर।
8. महालेखाकार (लेखा एवं परीक्षा) राजस्थान, जयपुर।
9. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
10. संबंधित अधिकारी की निजी पत्रावली।
11. रक्षित पत्रावली।


 (अंकित. रमन) 13/05/26.
 संयुक्त शासन सचिव



RAJASTHAN STATE JUDICIAL ACADEMY

WELCOME NOTE &

Instructions for Newly Appointed officers in the Civil Judge Cadre Joining Induction Training (2026-27)

1. Rajasthan State Judicial Academy (RSJA) extends a warm welcome to all the newly appointed Trainee Officers in the Civil Judge Cadre and wishes them a bright future.
 2. Important information regarding training will regularly be uploaded on the official website of RSJA i.e. rajasthanjudicialacademy.nic.in. Trainee officers are advised to visit the website regularly.
 3. Every trainee officer shall report for joining at **Rajasthan State Judicial Academy, Nyay Path, Near Jhalamand Circle, Jodhpur** on **27.05.2026 at 8.00 AM sharp**. While reporting, as also on every occasion related with training, except when specifically exempted, the trainee officers must be wearing the prescribed uniform. The prescribed uniform is as under :-
 - (i) For **Male officers**: White shirt; Black Trousers; Black Coat; and Black Tie.
 - (ii) For **Female officers**: White saree with white blouse or white kurta and white Salwar/white churidar, black coat and white Dupatta.
- The trainee officers are advised to bring sufficient sets of prescribed uniform for regular use.
4. Stay arrangement for trainee officers is made at Officer's Hostel, Rajasthan State Judicial Academy, near Jhalamand Circle Jodhpur. It is mandatory for all the trainee officers to stay at RSJA for this institutional training and no application for exemption will be entertained.
 5. An on line form for submitting **Personal Information** of every trainee officer is available on the official website of RSJA i.e. rajasthanstatejudicialacademy.nic.in. All the trainee officers are directed to download and fill the form. They will have to submit this form along with **Four (04)** passport size photographs to RSJA at the time of their joining.
 6. It shall be the responsibility of the trainee officer to collect Training Kit including Bag, Daily Diary & other essential stationery items from the **Registration Desk** of Academic Block, RSJA at the time of joining.
 7. RSJA will provide two working tea during working days of Institutional Induction Training. Apart from this, expenses towards boarding (morning, evening tea, breakfast, lunch, dinner etc.) shall be borne by the trainee

officers themselves. Therefore, the officers are advised to keep adequate financial arrangements for the same.

8. In order to complete the official requirements, every officer must have following documents (in original) with them:-

- a. **AADHAR Card**
- b. **PAN Card**
- c. **Pass Book of Saving Bank Account** in any of the branches of scheduled bank preferably in **State Bank of India**.
- d. Proof of **Date of Birth** viz. Mark Sheet or Certificate of Board of Secondary Education having date of birth.
- e. Two Cancelled Cheques of the aforesaid Bank Account.

It is advised that every trainee officer should complete the above requirements before joining and should bring along with them at the time of joining.

9. The officers who are already in service of Government/ Other organization, should get proper relieving order from their employer and submit the same to RSJA at the time of joining.

10. The officer who is enrolled as an advocate is advised to complete the formalities regarding suspension of SANAD before joining.

11. Since it is a mandatory and extensive training course, no leave shall ordinarily be granted during the period of training.

12. There shall be morning Yoga Class during the training period at the Academy and dress code for the Yoga Class is as under mentioned :-

➤ **Male Officer**:- White T-Shirt, Black Lower/ Track Pant, White Socks and White Sports Shoes.

➤ **Female Officer**:- White T-Shirt, Black Lower/ Track Pant, White Socks and White Sports Shoes.

➤ The trainee officers are supposed to bring with them sufficient sets of above mentioned uniform for Yoga Class.

13. The trainee officers who are lactating mothers and whose child is of or below 15 months of age, on submission of birth certificate of child, may be allowed to stay with an attendant (on sharing basis) as per the available accommodation in RSJA campus, at their own expenses.

14. **Conduct & Discipline**

➤ The trainee judicial officers are expected to strictly observe discipline of the training institute and conduct themselves properly. They must be courteous in dealing with the officers of Academy, faculty members, their colleagues, the members of the staff and Security Guards at RSJA. They will do nothing which may disturb others in the institute.

➤ The conduct of a trainee officer should always be befitting a judicial officer inside as well as outside the campus.

➤ The trainee officers must maintain standard of personal hygiene and social behaviour. They are expected to be dressed properly, well groomed and punctual.

- The trainee officers must keep the surroundings clean and maintain the cleanliness of the rooms, hostel and campus of the Academy.
 - The mobile phone is strictly prohibited in the class room.
 - Consuming alcohol, smoking and any other psychotropic substance is strictly prohibited.
 - Any violation of the discipline by the trainee judicial officer will be viewed seriously and may lead to termination of his/her training.
15. During the entire period of training, the trainee officers shall be under the immediate control and supervision of Course Director, Additional Director (Academic), RSJA & under overall supervision & control of Director, RSJA.
16. For any further essential query, clarification, the contact numbers of **Ms. Payal Agarwal, Dy. Director (Admn), RSJA** Mob No **98719-92678**, **Rajasthan State Judicial Academy** office are **0291- 2720108, 2721788**.


19/05/2026
[Director]